

CHILLI POWDER (GRADING AND MARKING) RULES, 1964

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CHILLI POWDER (GRADING AND MARKING) RULES, 1964

S.O. 2392.- In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the following rules, the same having been previously published as required by the said Section, namely:

1. Short title and application :-

- (1) These rules may be called the Chilli Powder (Grading and Marking) Rules, 1964.
- (2) They shall apply to Chilli (Lal Mirchi) Powder produced in India.

2. Definitions :-

'- In these rules:

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (2) "Schedule" means a Schedule appended to these rules.

3. Grade designation :-

The grade designation to indicate the quality of Chilli Powder shall be as set out in Column 1 of Schedule II.

4. Definition of quality :-

The quality indicated by the respective grade designations shall be as set out against each grade designation in columns 2 to 7 in Schedule II.

5. Grade designation marks :-

- (1) The grade designation marks in the case of Chilli powder packed in polythene or paper bags shall consist of a designation incorporating the number of certificate of authorisation the word 'AGMARK' and the grade approved by the Agricultural Marketing Adviser.
- (2) The grade designation mark in the case of Chilli Powder packed in tin or glass containers shall consist of a paste-on label, specifying the grade designation and bearing the design of a map of India with the word 'AGMARK'.
- (3) The grade designation mark in the case of Chilli Powder packed in containers of Jute or cloth or containers in which sealed polythene bags of graded chilli powder are packed shall consist of a label, specifying the grade designation and bearing the design consisting of an outline map of India with the word 'AGMARK' and the figure of rising sun with the words 'Produce of India' and "resembling the one as set out in Schedule I.

6. Methods of marking :-

(1) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser, and shall clearly show the following particulars:

- (a) Grade designation.
- (b) Net weight.
- (c) Date of packing.

(2) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said officer, provided that the private trade mark does not represent a quality or grade different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

- (1) Only sound, clean and dry containers made of jute, cloth, paper or paper cartons with polythene lining of 300

gauge or glass containers or aluminium foil packs or cellophane bags shall be used for packing. Tin containers may be lined with 150 gauge polythene sheet. They shall be free from any insect infestation or fungus contamination and also free from any undesirable smell.

(2) The containers shall be securely closed and sealed in a manner approved by the Agricultural Marketing Adviser.

(3) Each package shall contain chilli powder of one grade designation only.

(4) Suitable number of small containers containing Chilli Powder of the same grade designation and from the same lot, may be packed in wooden or cardboard cases.

8. Special conditions of certificate of authorisation :-

In addition to the conditions specified in rule 4 of the General Grading and Marking Rules, 1937, the following special conditions shall be observed by packers to the satisfaction of the Agricultural Marketing Adviser:

(1) An authorised packer shall make such arrangements for testing chilli powder as may be prescribed by the Agricultural Marketing Adviser and samples thereof shall be forwarded to such control laboratories as may be specified by him from time to time.

(2) An authorised packer shall provide all facilities, as may be necessary for sampling, testing etc. to the Inspecting Officers, duly authorised by the Agricultural Marketing Adviser in this behalf.

SCHEDULE 1

SCHEDULE 1

(See rule 5) Desiffthorthe Grade designation mark

SCHEDULE 2

SCHEDULE 2

{See rule 3 and rule 4) Grade designation and definition of quality of powdered chillies

\ \Definition of Quality \ \ \ _____

Characteristics designation _____ \Total Ash \Ash

cent cent percent weight) maximum age by age(by)age(by weight) maximum weight weight minimum max. maximum

ripe fruits of the genus Capsicum only and shall be free from extr- aneous matter. _____

free from \ damage by insect infes- \ tation and/or fungus \ contamination, mould \ growth, added colouring \ matter, oils, flavouring \ n

flavour. It shall pass \ through a standard 500 \ micron sieve and nothing \ shall remain on the sieve. _____

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